of Things, Artificial Intelligence, cyber security, cyber forensics, Machine learning, e-Waste management, etc.

Unstarred Questions

(v) Centre for Development of Advanced Computing (C-DAC) is the premier R&D organization of the MeitY for carrying out R&D in IT, Electronics and associated areas. CDAC through its various courses has enrolled 3485 candidates and trained 2918 candidates from April, 2017 to August, 2017. Some of the courses conducted by C-DAC include Practical Machine Learning and Big Data Analytics Tools, Internet of Things, Artificial Intelligence and Big Data Analytics, Cyber Security with Python (components of Machine Learning, deep learning, Neural networks), Predictive Analytics and Text Analytics, etc.

## Illegal Aadhaar Enrolment Centres

- 87. PROF. M.V. RAJEEV GOWDA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) the number of unauthorised Aadhaar enrolment Centres detected till December, 2017;
- (b) whether Government has a mechanism to verify and audit Aadhaar enrolment centres for misuse;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K. J. ALPHONS): (a) Aadhaar enrolment centres are run by the Registrars and Enrolment Agencies duly authorised by UIDAI. As per Aadhaar architecture and design, enrolment can only be done on the software provided by UIDAI and by the UIDAI certified and on-boarded operators engaged by these authorised registrars and enrolment agencies. As such, without such authorization, no enrolment centre can function. In case, these centres or operators are found guilty of violation of prescribed processes and guidelines or indulging in corrupt practices for enrolment etc., then suitable action is taken against them, inter alia including blacklisting of operators, and financial disincentives on enrolment agency running the centres.

(b) to (d) Yes, Sir. In accordance with Regulation 21(6), 23(6) and 26(2) of Aadhaar (Enrolment and Update) Regulations, 2016, UIDAI conducts audit and inspection of the enrolment centres for any irregularities or violation of laid down processes and guidelines.